

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION
TRANSFER PETITION (CIVIL) NOS 755-781 OF 2024

Union of India & Ors

... Petitioners

Versus

Deltatech Gaming Limited & Ors

... Respondents

ORDER

- 1 The Union of India has moved these Transfer Petitions seeking transfer of twenty seven Writ Petitions pending before nine High Courts.
- 2 The issue which is raised in the Writ Petitions is pending consideration before this Court in SLP (C) No 19366-19369 of 2023 and in connected Writ Petitions. The cases which are pending before this Court are set out below :

"S No	Case No
1	SLP (C) Nos 1588-1592/2024
2	WP (C) No 178/2024
3	SLP (C) No 3112/2024
4	WP (C) No 1313/2023
5	SLP (C) Nos 19366-19369/2023
6	SLP (Crl) D. No 35450/2023
7	Civil Appeal Nos 6124-6131/2023
8	WP (C) No 1374/2023
9	WP (C) No 1384/2023
10	SLP (Crl) Nos 3354-3355/2024
11	SLP (Crl) D No 12946/2023

12	WP (Crl) D No 11946/2023
13	SLP (C) No 15791/2022
14	SLP (Crl) No 11444/2019
15	MA No 502/2020 in SLP (Crl) No 111445/2019
16	SLP © No 11794/2021
17	WP (C) No 900/2023
18	WP (C) No 1349/2021”

3 The batch which is pending before this Court is listed on 3 May 2024.

4 In view of the above position, we are transferring the petitions which are pending before the High Courts to this Court, the details of which are set out below :

“S No	Case No	High Court
1	Writ Petition (A) No 26373/2023	Calcutta
2	Writ Petition (C) No 33/2022-23	Sikkim at Gangtok
3	R/Special Civil Application No 19243/2023	Gujarat at Ahmedabad
4	Writ Petition (C) No 1100/2023	Rajasthan at Jaipur
5	Writ Petition No 25942/2023	Karnataka at Bangalore
6	Writ Petition (L) No 31946/2023	Bombay
7	R/Special Civil Application No 19183/2023	Gujarat at Ahmedabad
8	DB Writ Petition (C) No 19667/2023	Rajasthan at Jaipur
9	DB Writ Petition (C) No 19668/2023	Rajasthan at Jaipur
10	Writ Petition (L) No 31216/2023	Bombay
11	Writ Petition No 28802/2023	Madhya Pradesh at Jabalpur
12	CWP No 28011/2023	Punjab & Haryana

		at Chandigarh
13	Writ Petition (C) No69/2024	Delhi
14	CWP No 29071/2023	Punjab & Haryana at Chandigarh
15	CWP No 28242/2023	Punjab & Haryana at Chandigarh
16	Civil Misc. Writ Petition No 1453/2023	Uttar Pradest at Allahabad
17	CWP No 1232/2024	Punjab & Haryana at Chandigarh
18	CWP No 651/2024	Punjab & Haryana at Chandigarh
19	Writ Petition 805/2023	Bombay at Goa
20	Writ Petition 49/2023	Sikkim at Gangtok
21	Writ Petition 41/2023	Sikkim at Gangtok
22	Writ Petition 715/2023	Bombay at Goa
23	Writ Petition 804/2023	Bombay at Goa
24	Writ Petition 717/2023	Bombay at Goa
25	Writ Petition 806/2023	Bombay at Goa
26	Writ Petition 716/2023	Bombay at Goa
27	Writ Petition 1345/2024	Calcutta

- 5 The Union of India shall serve a copy of this order on the counsel for the petitioners appearing before the nine High Courts where the twenty seven Writ Petitions are pending, for intimation.
- 6 On transfer, the Union of India would be at liberty to file its counter affidavits, if not already filed, within a period of three weeks.
- 7 The Union of India shall also file its counter affidavit in the main Writ Petition no later than by 22 April 2024.

- 8 Mr Abhishek Manchanda and Mr Chandrashekhar appearing on behalf of the petitioners and Mr Nikhil Parikshith appearing on behalf of the respondents are appointed as nodal counsel to prepare the common compilation in terms of the SOP issued in the circular dated 3 April 2024. This exercise shall be completed by 30 April 2024. The compilation shall also be emailed at email ID cmvc.dyc@gmail.com.
- 9 The Transfer Petitions are accordingly allowed.
- 10 Pending applications, if any, stand disposed of.

.....CJI.
[Dr Dhananjaya Y Chandrachud]

.....J.
[J B Pardiwala]

.....J.
[Manoj Misra]

New Delhi;
April 5, 2024
GKA

ITEM NO.2

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 755-781/2024

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

DELTATECH GAMING LIMITED & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 05-04-2024 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. N Venkataraman, A.S.G.
Mrs. Nisha Bagchi, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Raman Yadav, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. V C Bharathi, Adv.

For Respondent(s) Mr. L Badri Narayanan, Adv.
Ms. Charanya Lakshmikumaran, AOR
Ms. Apeksha Mehta, Adv.
Ms. Neha Choudhary, Adv.
Mr. Sumit Khadaria, Adv.
Ms. Purvi Sinha, Adv.
Ms. Falguni Gupta, Adv.
Ms. Umang Motiyani, Adv.
Mr. Agrim Arora, Adv.
Ms. Jyoti Pal, Adv.

Mr. Karan Talwar, Adv.
Mr. G. Prahlad, Adv.
Mr. Sandeep Sripada, Adv.
Ms. Bhimireddy Chamanthi, Adv.
Mr. Siddhant Buxy, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The Transfer Petitions are allowed in terms of the signed order.
- 2 Pending applications, if any, stand disposed of.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**

(Signed order is placed on the file)